

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 1913/2016

KEWAL SINGH PANESAR

Petitioner(s)

VERSUS

PUNJAB AGRICULTURAL UNIVERSITY AND ORS.

Respondent(s)

Date : 30-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Puneet Varshney, Adv.
Mr. Tarun Gupta, AORFor Respondent(s) Mr. Ajay Majithia, Adv.
Mr. Ashoutosh Lal, Adv.
Mr. Shekhar Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 has already filed the counter affidavit.

Service of notice is complete on respondent Nos. 1 and 3 but no one has entered appearance on their behalf.

Counsel appearing for respondent No.2 submits that he is also appearing for respondent Nos. 1 and 3 and would be filing vakalatnama on behalf of the said respondent within a period of two weeks. If the said vakalatnama is filed, be taken on record.

He further submits that there is no instruction to file the counter affidavit on behalf of respondent Nos. 1 and 3, hence counter affidavit filed by respondent No.2 is being accepted on behalf of respondent Nos. 1 and 3 as well, statement be taken on record. After two weeks, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar